

RAJYA SABHA

Thursday, the 4th July, 2019/13 Ashadha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBERS SWORN

SHRI AMAR PATNAIK (Odisha)

SHRI SASMIT PATRA (Odisha)

MR. CHAIRMAN: Three good additions from Odisha; highly educated and experienced.

PAPERS LAID ON THE TABLE

Economic Survey, 2018-19 (Vol. I and II)

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Economic Survey, 2018-19 (Volumes I and II).

[Placed in Library. See No. L.T. 104/17/19]

I Notification of the Ministry of Textiles.

II Report and Accounts (2017-18) of Central Silk Board and related papers.

III MoU between GoI and CCE Ltd. (2019-20)

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT; AND THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table —

- I. A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 797 (E), dated the 11th February, 2019, notifying the nomination of Joint Secretary (Silk), Ministry of Textiles, Government of India, New Delhi to serve as member of the Central Silk Board for a period of three years with effect from 26.02.2019 subject to the provisions of the Act, under Section 13B of the Central Silk Board Act, 1948.

[Placed in Library. See No. L.T. 47/17/19]

- II. (1) A copy each (in English and Hindi) of the following papers, under

sub-section (4) of Section 12 and Section 12A of the Central Silk Board Act, 1948:—

- (a) Annual Report of the Central Silk Board, Bengaluru, for the year 2017-18.
 - (b) Annual Accounts of the Central Silk Board, Bengaluru, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 234/17/19]

- III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Cotton Corporation of India Limited, for the year 2019-20.

[Placed in Library. *See* No. L.T. 232/17/19]

Report of UPSC for the year 2017-18 and Memorandum

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table, under clause (1) of Article 323 of the Constitution, a copy each (in English and Hindi) of the following papers:—

- (i) Sixty-eighth Annual Report of the Union Public Service Commission, (UPSC), New Delhi, for the year 2017-18.

[Placed in Library. *See* No. L.T. 100/17/19]

- (ii) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of eleven cases referred in Chapter 9 of the above-said Report.

[Placed in Library. *See* No. L.T. 101/17/19]